

**TRIPURA BILL NO.3 OF 2016.**

**THE TRIPURA APPROPRIATION (NO.2) BILL 2016 [VOTE-ON-ACCOUNT] (THE TRIPURA BILL NO.3 OF 2016).**

**A  
BILL**

*to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the Services of a part of the financial year 2016-17.*

BE it enacted by the Legislative Assembly of Tripura in the sixty-six year of the Republic of India as follows:

<i>Short Title</i>	
<i>Withdrawal of a sum of Rs.3264,21,58,000/- out of the Consolidated Fund of the State of Tripura for a part of the Financial Year 2016-17.</i>	<ol style="list-style-type: none"><li>1. This Act may be called the Tripura Appropriation Act, 2016.</li><li>2. From and out of the Consolidated Fund of the State of Tripura, there may be withdrawn sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of Rupees three thousand two hundred sixty-four crore twenty-one lakh fifty-eight thousand only towards defraying the several charges which will come in course of payment during the financial year 2016-17 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.</li><li>3. The sums authorized to be withdrawn from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.</li></ol>
<i>Appropriation</i>	

**THE SCHEDULE**  
**(See Section (2 & 3))**

**Tripura Bill No.3 of 2016**

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
1	Department of Parliamentary Affairs	4.56	0.00	4.56	525.26	0.00	525.26	529.82
2	Governor's Secretariat	93.50	0.00	93.50	0.00	0.00	0.00	93.50
3	General Administration (S.A.) Department	0.00	0.00	0.00	1121.51	29.92	1151.43	1151.43
4	Election Department	0.00	0.00	0.00	342.16	0.00	342.16	342.16
5	Law Department	0.00	0.00	0.00	1595.68	1295.74	2891.42	2891.42
6	Revenue Department	0.00	0.00	0.00	3922.79	950.85	4873.64	4873.64
7	General Administration (AR) Department	0.00	0.00	0.00	70.45	0.00	70.45	70.45
8	General Administration (P&T) Department (T.P.S.C.)	118.07	0.00	118.07	11.53	0.00	11.53	129.60
9	Statistical Department	0.00	0.00	0.00	179.59	0.00	179.59	179.59
10	Home(Police) Department	0.00	0.00	0.00	24774.52	1408.72	26183.24	26183.24
11	Transport Department	0.00	0.00	0.00	609.75	394.09	1003.84	1003.84
12	Co-operation Department	31.08	44.23	75.31	454.21	145.58	609.79	685.10
13	Public Works (R&B) Department	1631.25	2875.00	4506.25	6642.42	10169.93	16812.35	21318.60
14	Power Department	0.00	0.00	0.00	1971.88	1250.84	3222.72	3222.72
15	P.W.(WR) Department	36.50	82.50	119.00	3060.89	701.13	3762.02	3881.02
16	Health Department	20.94	47.70	68.64	4917.21	1742.94	6660.15	6728.79

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
17	Information, Cultural Affairs & Tourism Department	0.00	0.00	0.00	638.65	48.65	687.30	687.30
18	General Administration (Political) Department	0.00	0.00	0.00	52.61	0.00	52.61	52.61
19	Tribal Welfare Department	0.00	0.00	0.00	20546.95	39597.99	60144.94	60144.94
20	Welfare of SCs, OBCs Department	0.00	0.00	0.00	7574.46	15894.02	23468.48	23468.48
21	Food, Civil Supplies & Consumer Affairs	0.00	0.00	0.00	2055.73	59.64	2115.37	2115.37
22	Relief & Rehabilitation Department	0.00	0.00	0.00	762.69	0.00	762.69	762.69
23	Panchayati Raj Department	0.00	0.00	0.00	5217.59	66.09	5283.68	5283.68
24	Industries & Commerce Department	0.00	0.00	0.00	1030.62	580.15	1610.77	1610.77
25	Industries & Commerce (H.H.&	0.00	0.00	0.00	573.68	175.77	749.45	749.45
26	Fisheries Department	3.00	0.00	3.00	935.69	30.43	966.12	969.12
27	Agriculture Department	43.45	10.67	54.12	4659.82	2461.44	7121.26	7175.38
28	Horticulture Department	0.50	0.00	0.50	1726.95	28.43	1755.38	1755.88
29	Animal Resource Development	0.00	0.00	0.00	1677.20	105.42	1782.62	1782.62
30	Forest Department	0.00	0.00	0.00	1935.02	400.00	2335.02	2335.02
31	Rural Development Department	0.00	0.00	0.00	3303.66	9840.64	13144.30	13144.30
32	T.R.P. & P.T.G. Department	0.00	0.00	0.00	521.96	25.00	546.96	546.96
33	Science, Tech. & Environment	0.00	0.00	0.00	152.79	262.03	414.82	414.82
34	State Planning and Co- Ordination Department	0.00	0.00	0.00	77.01	227.94	304.95	304.95

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
35	Urban Development Department	25.63	12.19	37.82	2710.54	2045.79	4756.33	4794.15
36	Home (Jail) Department	0.00	0.00	0.00	497.22	158.87	656.09	656.09
37	Labour Organisation	0.00	0.00	0.00	401.96	0.00	401.96	401.96
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	313.25	57.50	370.75	370.75
39	Education (Higher) Department	0.00	0.00	0.00	3119.17	826.25	3945.42	3945.42
40	Education (School) Department	0.00	0.00	0.00	35412.62	1533.40	36946.02	36946.02
41	Education (Social) Department	0.00	0.00	0.00	7903.20	84.21	7987.41	7987.41
42	Education (Sports & Y.P.)	0.00	0.00	0.00	1479.86	154.58	1634.44	1634.44
43	Finance Department	19167.25	8292.15	27459.40	25550.88	31.25	25582.13	53041.53
44	Institutional Finance	0.00	0.00	0.00	73.01	0.00	73.01	73.01
45	Taxes and Excise	0.00	0.00	0.00	365.38	44.98	410.36	410.36
46	Treasuries	0.00	0.00	0.00	172.75	0.00	172.75	172.75
47	C.M.Secretariat	0.00	0.00	0.00	20.22	0.00	20.22	20.22
48	High Court	341.94	0.00	341.94	0.00	0.00	0.00	341.94
49	Fire Service Organisation	0.00	0.00	0.00	1416.89	192.00	1608.89	1608.89
50	Civil Defence	0.00	0.00	0.00	7.40	0.00	7.40	7.40
51	Public Works (DWS) Department	0.00	0.00	0.00	2469.32	2397.20	4866.52	4866.52
52	Family Welfare and Preventive Medicine	87.50	0.00	87.50	5704.85	4013.99	9718.84	9806.34
53	Tribal Welfare (Research) Department	0.00	0.00	0.00	62.58	0.00	62.58	62.58

(Rs. In lakhs)

I No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
		54	Factories and Boilers Organisation	0.00	0.00	0.00	47.23	
55	Employment	0.00	0.00	0.00	117.64	0.00	117.64	117.64
56	Information Technology	0.00	0.00	0.00	39.05	284.07	323.12	323.12
57	Welfare of Minorities Department	0.00	0.00	0.00	466.29	938.90	1405.19	1405.19
58	Home (FSL,PAC,Prose- cution & Co-ordination Cell)	0.00	0.00	0.00	80.93	7.50	88.43	88.43
59	Tourism	0.00	0.00	0.00	59.75	46.21	105.96	105.96
60	Kokborok & Other Minority Languages	0.00	0.00	0.00	7.55	0.00	7.55	7.55
61	Welfare of OBCs	0.00	0.00	0.00	484.66	104.76	589.42	589.42
<b>GRAND TOTAL :</b>		<b>21605.17</b>	<b>11364.44</b>	<b>32969.61</b>	<b>192637.13</b>	<b>100814.84</b>	<b>293451.97</b>	<b>326421.58</b>

**STATEMENT OF OBJECTS AND REASONS**

This Bill is introduced under Article 206 of the Constitution of India to provide for the appropriation out of the Consolidated Fund of the State of Tripura of the moneys required to meet the expenditure of the Government of Tripura for the period from 1<sup>st</sup> April 2016 to 30<sup>th</sup> June 2016 for the financial year 2016-17.

**(BHANULAL SAHA)**  
**Finance Minister**  
**Tripura**

**TECHNICAL REPORT**

This is Money Bill within the meaning of Article 199 of the Constitution of India.

The Bill attracts the provisions of Article 207 of the Constitution of India. Therefore, recommendation of the Governor is necessary for both introduction and consideration of the Bill in the Tripura Legislative Assembly.

The State Legislature has exclusive power to enact a law on the subject.